

Ø

SLP(Crl.)No. 5200 OF 2003
ITEM No.3

Court No. 4

SECTION II
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 5200/2003

(From the judgement and order dated 04/03/2003 in CRMA 1029/01
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

UNION OF INDIA

Petitioner (s)

VERSUS

MAHABOOB ALAM

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for modification of Court's Order
issuance of non-bailable war. of arrest)
With

SLP(Crl.)No.5201/2003

Date : 11/02/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)

Ms. Sushma Suri,Adv.

For Respondent (s)

Mr. Irshad Ahmad,Adv.

UPON hearing counsel the Court made the following
O R D E R

Text order

(Satish K. Yadav)
Court Master

Court Master